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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): Madam, on behalf of Shri B.K. Handique, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2009-2010.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-3993/15/11)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Development of North Eastern Region for the year 2011-2012.

(Placed in Library, See No. LT-3994/15/11)

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (DR. M.S. GILL): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-3995/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Food Corporation of India, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Food Corporation of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-3996/15/11)

(3) A copy of the Notification No. G.S.R. 2988(E) (Hindi and English versions) published in Gazette of India dated 22<sup>nd</sup> December, 2010, regarding extension of period of validity regarding re-inclusion of cotton seed as an essential commodity issued under sub-section (5) of Section 2A of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT-3997/15/11)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of Section 45 of the Food Corporations Act, 1964:-

(i) The Food Corporation of India (Staff) (1<sup>st</sup> Amendment) Regulations, 2010 published in Notification No. EP. 1(1)/2009 in Gazette of India dated 20<sup>th</sup> March, 2010, together with a corrigendum thereto published in Notification No. 13(1)/2010-BC dated 13<sup>th</sup> May, 2010.

(ii) The Food Corporation of India (Staff) (4<sup>th</sup> Amendment) Regulations, 2010 published in Notification No. EP. 1(4)/2010 in Gazette of India dated 23<sup>rd</sup> November, 2010.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) of (4) above.

(Placed in Library, See No. LT-3998/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, I beg to lay on the Table a copy of the New Delhi Municipal Council (Budget Estimates) Regulations, 2010 (Hindi and English versions) published in Notification No. F. No. 04/01/2010/UD/M B/18305-06 in Gazette of India dated 23<sup>rd</sup> November, 2010, under Section 389 of the New Delhi Municipal Council Act, 1994.

(Placed in Library, See No. LT-3999/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): Madam, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-4000/15/11)

**श्री अरुण यादव (खंडवा):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा(1) के अंतर्गत निम्नलिखित पत्रों की एक- एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)---

(क) (एक) लक्षद्वीप डेवलपमेंट कॉर्पोरेशन लिमिटेड, कावास्ती के वर्ष 2009-2010 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) लक्षद्वीप डेवलपमेंट कॉर्पोरेशन लिमिटेड, कावास्ती का वर्ष 2009-2010 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां।

(Placed in Library, See No. LT-4001/15/11)

(ख) (एक) आंध्र प्रदेश स्टेट एग्री इंडस्ट्रीज़ डेवलपमेंट कॉर्पोरेशन लिमिटेड, हैदराबाद के वर्ष 2008- 2009 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) आंध्र प्रदेश स्टेट एग्री इंडस्ट्रीज़ डेवलपमेंट कॉर्पोरेशन लिमिटेड, हैदराबाद का वर्ष 2008- 2009 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT-4002/15/11)

